

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 11976 of 2014-DB

[Arising out of OIA-97-102/2014/CUS/COMMR-A-/AHD dated 19/02/2014 passed by Commissioner of CUSTOMS-AHMEDABAD]

C.C.-Ahmedabad

...Appellant

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,
Gujarat

VERSUS

Cera Sanitaryware Ltd

...Respondent

9, Gidc Industrial Estate,
Kadi,
MEHSANA,
GUJARAT

APPEARANCE:

Sh. Sanjay Kumar, Superintendent (AR) for the Appellant
Sh. K. J Kinariwala, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), RAJU
 HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:05.06.2023
DATE OF DECISION:05.06.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11974 of 2014.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**